

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 33 of 2019 &
IA NO. 172 of 2019

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Dixit
Mr. Aman Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Anup Jain
Mr. Udit Gupta for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **27.11.2019 at 2.30 pm.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj